

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CP 16/219/2017**

**PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

**NAME OF THE COMPANY:** Simplot India Foods Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 621A

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: None

**ORDER**

Report of the ROC has also been filed.

Fresh Notice be issued to the ROC as well as to the Petitioner.

*Sd/-*  
**(Ina Malhotra)**  
**Member (J)**